

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

C.P. No.60/92/2019

Date of decision: 13.11.2019

M.A. No.60/947/2019 &

M.A. No.60/1616/2019 IN

O.A. No.60/1553/2018

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

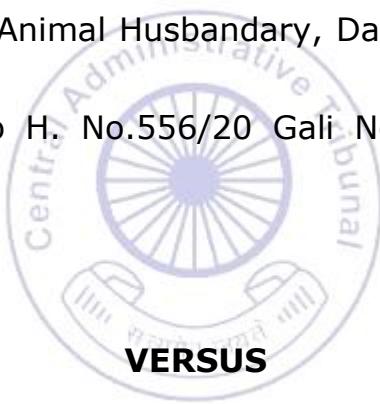
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Dr. Bhola Nath Malik S/o R.K. Malik, Dy. Director, CPPTC, Gurgaon,

Haryana, Department of Animal Husbandry, Dairying and Fisherys, Krishi

Bhawan, New Delhi, R/o H. No.556/20 Gali No.2, Om Nagar, Gurgaon

[122001].



...PETITIONER

VERSUS

1. Tarun Sridhar, Secretary, Ministry of Agriculture, Department of Animal Husbandry, Dairying and Fisherys, Krishi Bhawan, New Delhi-110001.

2. O.P. Chaudhry, Joint Secretary, Ministry of Agriculture, Department of Animal Husbandry, Dairying and Fisherys, Krishi Bhawan, New Delhi-110001.

...RESPONDENTS

PRESENT: Sh. P.L. Verma, counsel for the petitioner.

Sh. Sanjay Goyal, counsel for the respondents.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Sh. Sanjay Goyal, appearing on behalf of the respondents seeks permission to file compliance affidavit along with Annexures C-1 to C-4 in the Court. The same is taken on record. Based upon this, he submitted that this C.P. has been rendered infructuous as respondents have themselves decided to drop charges against the petitioner.
2. This fact has not been disputed by counsel for the petitioner.
3. Though D.B. is not available but considering that no adverse order prejudicial to the rights of either of the party is to be passed, present C.P, is closed as infructuous. Notices issued to the respondents are discharged. M.As also stand disposed of accordingly.



Date: 13.11.2019.

Place: Chandigarh.

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